NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P. No. 667/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

Magic Touch Corporate Advisors Pvt. Ltd.

V/s.

ROC, Pune

SECTION OF THE COMPANIES ACT: 252 of the Companies Act 1956.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER

CP No. 667/252/NCLT/MB/MAH/2017

None present.

In the interest of justice, list this matter on 25.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)